

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Service Tax Appeal No. 12831 of 2013-DB

(Arising out of OIA-PJ-28-30-VDR-I-2013-14 dated 12/04/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Pushpak Enterprises

.....Appellant

412, Corner Point,
Opp. Sheel Hotel, Jetalpur Road,
Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-I

...Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat - 390007

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant

Shri Vijay G. Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 23.03.2023

DATE OF DECISION: 21.07.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 10175 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L.MAHAR
MEMBER (TECHNICAL)**